

High Court of Judicature at Allahabad
Lucknow Bench , Lucknow.

NOTICE

“LAW CLERKS (TRAINEE) 2010, INTERVIEW DATE FOR LUCKNOW BENCH ”

Upon screening the applications for engagement as Law Clerks (Trainee) to the Establishment of High Court, it has been decided to conduct the interview of the following candidates on 26th February, 2011, at 11:00 AM, at Lucknow Bench:

S.No	Roll No.	Name	Date of Interview
1.	5	Vansheka Sahai	26 th February, 2011
2.	52	Charul Pathak	26 th February, 2011
3.	57	Abhishek Prasad	26 th February, 2011
4.	63	Aalima Zaidi	26 th February, 2011
5.	73	Annपूर्ना Sinha	26 th February, 2011
6.	79	Sonal Bajpai	26 th February, 2011
7.	82	Pawan Kishore Mishra	26 th February, 2011
8.	84	Ujjwal Rastogi	26 th February, 2011
9.	86	Khushboo Jain	26 th February, 2011
10.	91	Mohammad Imran	26 th February, 2011
11.	97	Arvind Nath Tripathi	26 th February, 2011
12.	98	Purusottam Awasthi	26 th February, 2011
13.	99	Nalini Kant Chaturvedi	26 th February, 2011
14.	100	Samar Singh Verma	26 th February, 2011
15.	106	Ashish Pandey	26 th February, 2011
16.	117	Ashutosh Singh	26 th February, 2011
17.	120	Suman Pratikcha Ranjan	26 th February, 2011
18.	122	Hema Rai	26 th February, 2011
19.	123	Sarvesh Kumar Tiwari	26 th February, 2011

Admit Cards have been sent by Speed Post/ Registered Post . If any candidate has not received the Admit Card, he/she may request the undersigned to issue duplicate Admit Card one day prior to the date of Interview.

Important Instructions:-

1. You are required to bring this Admit Card at the time of Interview.
2. The interview will be conducted in the Chamber of Hon'ble the Senior Judge, High Court, Lucknow Bench, Lucknow.
3. You must reach the place for interview 30 minutes before commencement of the interview through Gate No. 3 of High Court, Lucknow Bench, Lucknow. Late comers will not be allowed to appear in the interview.
4. Mobile phones are strictly prohibited during the course of Interview. The candidates are informed that there is no cloak room for keeping bags books mobiles etc.
5. No T.A./ D.A. shall be paid for the journey performed in connection with the Interview.
6. Candidates should also bring the Original testimonials and have to produce on demand.
7. You are **provisionally permitted** to appear in the Interview subject to removal of discrepancies, if any, on the day of Interview.

(Charan Singh)
H.J.S.
Officer on Special Duty(A),
High Court, Lucknow Bench, Lucknow
Phone No.- 0522-2617555